

[English]

**Conversion of Industrial Finance Corporation of India**

946. PROF. JOGENDRA KAWADE : Will the Minister of FINANCE be pleased to state:

(a) whether Industrial Finance Corporation of India was converted into-company by passing IFCI Repeal (Transfer of Undertaking) Act, 1993 by Parliament; and

(b) if so, the present status of the Industrial Finance Corporation of India Limited after becoming company?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) Yes, Sir.

(b) Presently, IFCI is a public Limited Company incorporated under the Companies Act, 1956. As on 31.08.98

more than 51% of the equity of IFCI is held by Public Sector Banks and Financial Institutions.

[Translation]

**Norms for Export/Import of Foodgrains**

947. SHRI SUSHIL CHANDRA VARMA : Will the Minister of COMMERCE be pleased to state:

(a) the details of the foodgrains which can be imported/exported freely; and

(b) the basis on which the decision regarding their export and import have been taken by the Union Government?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) As per Statement enclosed.

(b) Policy decisions regarding free exports/imports are taken in consultation with the Ministries concerned. Decisions regarding specific imports/exports in relation to restricted items are taken on the basis of Government's assessment of the demand/supply situation.

**Statement**

*Import Policy for Foodgrains*

Exim Code	Item	Policy	Conditions relating to Policy
1	2	3	4
10011000.20	Durum wheat, other than seed quality	Canalised	Import through Food Corporation of India
10019002	Wheat for human consumption	Canalised	Import through Food Corporation of India
10019003.90	Meslin, other than seed quality	Canalised	Import through Food Corporation of India
10020000.20	Rye, other than seed quality	Canalised	Import through Food Corporation of India
10030000.20	Barley, other than seed quality	Canalised	Import through Food Corporation of India
10040000.20	Oats, other than seed quality	Canalised	Import through Food Corporation of India
10059000.20	Other Maize	Canalised	Import through Food Corporation of India
10061000.30	Other Rice	Canalised	Import through Food Corporation of India
10062000	Husked (brown)Rice	Canalised	Import through Food Corporation of India
10063001	Rice parboiled	Canalised	Import through Food Corporation of India
10063002	Basmati Rice	Canalised	Import through Food Corporation of India
10063009	Rice except parboiled (excluding Basmati Rice)	Canalised	Import through Food Corporation of India
10064000	Broken Rice	Canalised	Import through Food Corporation of India